

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.137
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

TARGET FOR DOUBLING FARMERS INCOME

137. DR. MANOJ RAJORIA:
ADV. A.M. ARIFF:
SHRI RAHUL GANDHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is on track to meet its target to double farm income by 2022, if so, the details thereof including the steps taken to achieve the target;
- (b) the details of the monthly average income of agricultural households since 2015-2016, the total MSP paid annually for wheat and paddy and the number of farmers selling wheat and paddy at MSP, State-wise;
- (c) whether measures have been initiated to ensure that farmers receive remunerative prices like providing legal guarantee for MSP for various crops, if so, the details thereof;
- (d) whether the Government has initiated any studies on the impact of contract farming in farmers income and if so, the details thereof;
- (e) whether the Government has consulted the State Governments on agricultural reforms in the country and if so, the details thereof;
- (f) whether the Government proposes to provide some additional facilities to farmers in the States where MSP is very low apart from the reforms made in the Agricultural Bills to free the farmers from the clutches of Mandis and the middlemen; and
- (g) the details of farmers who have died by suicide during the past five years, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The Government has adopted several developmental programmes, schemes, reforms and policies that focus on higher incomes for the farmers. All these policies & programmes

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are being supported by higher budgetary allocations, non-budgetary financial resources by way of creating Corpus Funds and supplementary income transfers under PM-KISAN. The latest major intervention includes the 'Atma Nirbhar Bharat – Agriculture' which includes comprehensive market reforms and creation of 'Agricultural Infrastructure Fund (AIF)' worth Rs.1 lakh crore.

(b): The details of procurement and MSP paid to farmers for Paddy and Wheat since 2015-16 is at **Annexure – I to III**. Since 2015-16 information about monthly average income of agricultural households is not available. NSSO had conducted last study in the year 2012-13.

(c): The Government declares MSP which is fixed at a pre-determined principle by keeping MSP at a level of one and half times of the cost of production. Accordingly, Government has increased the MSPs for all mandated Kharif, Rabi and other commercial crops with a return of atleast 50 percent over all India weighted average cost of production (**Annexure-IV**).

(d): The details of studies conducted by ICAR on contract farming are listed below:

1. A Case Study on Suguna Poultry Production through Contract Farming in Andhra Pradesh conducted by ICAR-National Academy of Agricultural Research Management, Hyderabad

- Poultry growers entered into contract farming model were benefited in terms of
 - a) higher income
 - b) assured market
 - c) price stability
 - d) credit facility in kind
- This study highlighted the following advantages:
 - a) good income opportunity
 - b) quick realization of working capital
 - c) marketing of the produce
 - d) price incentives in case of fluctuations
 - e) improving the living standards of farmers

2. Assessment of Socio-Economic Status of Contract and Non-Contract Goat Farmers of Odisha: A Comparative Study by ICAR-Indian Veterinary Research Institute, Izzatnagar-Bareilly, Uttar Pradesh

The study demonstrated the following advantages:

- Under contract farming in goat husbandry, the net returns are more as compared to non-contract farming.
- Contract goat farming was adopted by the landless and marginal tribal farmers.
- Contract goat farming had encouraged resource poor people to adopt goat farming whose ancestors had not reared goat.

3. Study carried out contract and non-contract broiler farming system in Azamgarh and Varanasi districts of Uttar Pradesh by ICAR-Indian Veterinary Research Institute, Izzatnagar- Bareilly, Uttar Pradesh
 - The study highlighted the following:
 - a) Contract farmers were assured of genuine inputs in the form of feed, chick crops and veterinary aids
 - b) Compared to contract farmers, the non-contract farmers were affected by marketing related problems
 - Non-contract farmers have faced the following risks:
 - a) investment risk,
 - b) production risk and
 - c) market risk.
 4. Study on contract dairy farming by ICAR-Indian Veterinary Research Institute, Izzatnagar- Bareilly, Uttar Pradesh
 - The role of contract dairy farming involves government and private participation along with the rural workers.
 - It helps in getting good quality, sufficient, timely and cost-effective raw material.
 - It increases the cost efficiency and uniformity of products by coordination and management at each production stage.
 - Contract farming in dairy sector helps in infrastructure facility development, transfer of technology and sectoral cum target oriented policies and programme with a basic thrust towards food security, poverty alleviation and rural livelihood.
 5. Impact of contract farming on basmati rice cultivation by ICAR-Indian Agricultural Research Institute, New Delhi
 - Major factors responsible for farmers' participation in the contract farming were:
 - a) Company guidance for scientific method of cultivation
 - b) Higher price for produce received from contracting firm
 - Farmers were found willing to go for the contract farming if it includes buy-back arrangement.
 - Net returns over total cost was Rs 99,587/ha in contract farming as compared to non-contract (Rs 86,920/ha) farming.
- (e): The Government consulted stake holders from time to time. The details of such consultations are at **Annexure-V**.
- (f): The Government fixes uniform MSP which is applicable for all States based on the recommendations of Commission for Agricultural Costs & Prices (CACP).
- (g): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2019 are available on its website. The state-wise data on suicide committed by farmers and farm labourers during 2015 to 2019 is at **Annexure-VI**. The Report for the year 2020 is not published.

STATEMENT SHOWING STATE WISE PADDY PROCUREMENT & MSP PAID TO FARMERS

Procurement Fig. in LMT , MSP in Rs. Crores

| STATES | KMS 2015-16 | | KMS 2016-17 | | KMS 2017-18 | | KMS 2018-19 | | KMS 2019-20 | | KMS 2020-21 | |
|---------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|
| | Procurement | MSP (Rs 1450/Qtl) | Procurement | MSP (Rs 1510/Qtl) | Procurement | MSP (Rs 1590/Qtl) | Procurement | MSP (Rs 1770/Qtl) | Procurement | MSP (Rs 1835/Qtl) | Procurement | MSP (Rs 1888/Qtl) |
| A.P. | 64.72 | 9384.40 | 55.59 | 8394.09 | 59.70 | 9492.30 | 71.73 | 12696.21 | 82.58 | 15153.43 | 29.41 | 5552.61 |
| TELANGANA | 23.57 | 3417.65 | 53.67 | 8104.17 | 54.00 | 8586.00 | 77.46 | 13710.42 | 111.26 | 20416.21 | 47.81 | 9026.53 |
| ASSAM | 0.63 | 91.35 | 0.69 | 104.19 | 0.53 | 84.27 | 1.53 | 270.81 | 3.15 | 578.03 | 0.12 | 22.66 |
| BIHAR | 18.26 | 2647.70 | 18.42 | 2781.42 | 11.84 | 1882.56 | 14.16 | 2506.32 | 20.02 | 3673.67 | 20.45 | 3860.96 |
| CHANDIGARH | 0.24 | 34.80 | 0.19 | 28.69 | 0.21 | 33.39 | 0.19 | 33.63 | 0.22 | 40.37 | 0.28 | 52.86 |
| CHHATISGARH | 51.37 | 7448.65 | 60.03 | 9064.53 | 47.87 | 7611.33 | 58.40 | 10336.80 | 77.39 | 14201.07 | 59.35 | 11205.28 |
| GUJARAT | 0.01 | 1.45 | 0.01 | 1.51 | 0.01 | 1.59 | 0.14 | 24.78 | 0.21 | 38.54 | 1.00 | 188.80 |
| HARYANA | 42.70 | 6191.50 | 53.48 | 8075.48 | 59.58 | 9473.22 | 58.83 | 10412.91 | 64.28 | 11795.38 | 56.12 | 10595.46 |
| H. P. | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| JHARKHAND | 3.03 | 439.35 | 2.07 | 312.57 | 2.14 | 340.26 | 2.28 | 403.56 | 3.80 | 697.30 | 1.47 | 277.54 |
| J&K | 0.10 | 14.50 | 0.12 | 18.12 | 0.19 | 30.21 | 0.14 | 24.78 | 0.15 | 27.53 | 0.38 | 71.74 |
| KARNATAKA | 0.81 | 117.45 | 0.00 | 0.00 | 0.00 | 0.00 | 0.88 | 155.76 | 0.61 | 111.94 | 0.41 | 77.41 |
| KERALA | 5.62 | 814.90 | 4.53 | 684.03 | 4.84 | 769.56 | 6.94 | 1228.38 | 7.09 | 1301.02 | 1.82 | 343.62 |
| M. P | 12.67 | 1837.15 | 19.61 | 2961.11 | 16.35 | 2599.65 | 20.82 | 3685.14 | 25.97 | 4765.50 | 37.27 | 7036.58 |
| MAHARASHTRA | 3.43 | 497.35 | 4.61 | 696.11 | 2.67 | 424.53 | 8.66 | 1532.82 | 17.42 | 3196.57 | 5.18 | 977.98 |
| ODISHA | 50.29 | 7292.05 | 54.18 | 8181.18 | 49.06 | 7800.54 | 65.41 | 11577.57 | 70.57 | 12949.60 | 41.49 | 7833.31 |
| PUNJAB | 139.56 | 20236.20 | 164.96 | 24908.96 | 176.61 | 28080.99 | 169.16 | 29941.32 | 162.33 | 29787.56 | 202.78 | 38284.86 |
| NEF (Tripura) | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.10 | 17.70 | 0.21 | 38.54 | 0.00 | 0.00 |
| TAMIL NADU | 17.79 | 2579.55 | 2.11 | 318.61 | 14.87 | 2364.33 | 19.03 | 3368.31 | 32.41 | 5947.24 | 6.86 | 1295.17 |
| UTTAR PRADESH | 43.43 | 6297.35 | 35.14 | 5306.14 | 42.90 | 6821.10 | 48.25 | 8540.25 | 56.57 | 10380.60 | 62.83 | 11862.30 |
| UTTRAKHAND | 8.93 | 1294.85 | 10.54 | 1591.54 | 0.57 | 90.63 | 6.89 | 1219.53 | 10.18 | 1868.03 | 10.14 | 1914.43 |
| WEST BENGAL | 23.06 | 3343.70 | 28.28 | 4270.28 | 24.60 | 3911.40 | 29.11 | 5152.47 | 27.03 | 4960.01 | 6.46 | 1219.65 |
| TOTAL | 510.22 | 73981.90 | 568.23 | 85802.73 | 568.54 | 90397.86 | 660.11 | 116839.47 | 773.45 | 141928.08 | 591.63 | 111699.74 |

* KMS 2020-21 is under progress. Data reported as on 28.01.2021

PROCUREMENT OF WHEAT FOR CENTRAL POOL

Procurement Fig. in LMT , MSP in Rs. Crores

| SL No | STATES/ UTs | RMS 2015-16 | | RMS 2016-17 | | RMS 2017-18 | | RMS 2018-19 | | RMS 2019-20 | | RMS 2020-21 | |
|--------------|-------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|---------------|-------------------|
| | | Procurement | MSP (Rs 1450/Qtl) | Procurement | MSP (Rs 1525/Qtl) | Procurement | MSP (Rs 1625/Qtl) | Procurement | MSP (Rs 1735/Qtl) | Procurement | MSP (Rs 1840/Qtl) | Procurement | MSP (Rs 1925/Qtl) |
| 1 | Punjab | 103.44 | 14998.8 | 106.49 | 16239.73 | 117.06 | 19022.25 | 126.92 | 22020.62 | 129.12 | 23758.08 | 127.14 | 24474.45 |
| 2 | Haryana | 67.78 | 9828.1 | 67.52 | 10296.80 | 74.32 | 12077.00 | 87.84 | 15240.24 | 93.20 | 17148.80 | 74.00 | 14245.00 |
| 3 | UP | 22.67 | 3287.15 | 7.97 | 1215.43 | 36.99 | 6010.88 | 52.94 | 9185.09 | 37.00 | 6808.00 | 35.77 | 6885.73 |
| 4 | M.P. | 73.09 | 10598.05 | 39.92 | 6087.80 | 67.25 | 10928.13 | 73.13 | 12688.06 | 67.25 | 12374.00 | 129.42 | 24913.35 |
| 5 | Bihar | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.18 | 31.23 | 0.03 | 5.52 | 0.05 | 9.63 |
| 6 | Rajasthan | 13.00 | 1885 | 7.62 | 1162.05 | 12.45 | 2023.13 | 15.32 | 2658.02 | 14.11 | 2596.24 | 22.25 | 4283.13 |
| 7 | Uttrakhand | 0.04 | 5.8 | 0.02 | 3.05 | 0.02 | 3.25 | 1.10 | 190.85 | 0.42 | 77.28 | 0.38 | 73.15 |
| 8 | Chandigarh | 0.11 | 15.95 | 0.07 | 10.68 | 0.08 | 13.00 | 0.14 | 24.29 | 0.13 | 23.92 | 0.11 | 21.18 |
| 9 | Delhi | 0.02 | 2.9 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 10 | Gujarat | 0.73 | 105.85 | 0.00 | 0.00 | 0.07 | 11.38 | 0.37 | 64.20 | 0.05 | 9.20 | 0.77 | 148.23 |
| 11 | Jharkhand | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 12 | Maharashtra | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 13 | H.P. | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.01 | 1.74 | 0.01 | 1.84 | 0.03 | 5.78 |
| 14 | J&K | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 15 | West Bengal | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| TOTAL | | 280.88 | 40727.6 | 229.61 | 35015.53 | 308.24 | 50089.00 | 357.95 | 62104.33 | 341.32 | 62802.88 | 389.92 | 75059.60 |

Number of Farmers Benefited, Statewise, Marketing Seasonwise(Paddy and Wheat)

As on 28.01.2021

| S.No. | STATES/ UTs | KMS 2015-16 | KMS 2016-17 | KMS 2017-18 | KMS 2018-19 | KMS 2019-20 | KMS 2020- 21* | RMS 2016-17 | RMS 2017-18 | RMS 2018-19 | RMS 2019-20 | RMS 2020-21 |
|-------|----------------|----------------|----------------|----------------|----------------|-----------------|---------------------|----------------|----------------|----------------|----------------|----------------|
| 1 | A.P. | 276699 | 544570 | 498100 | 581839 | 679789 | 362767 | 0 | 0 | 0 | 0 | 0 |
| 2 | Telangana | 535007 | 1088312 | 1077667 | 1474828 | 1988630 | 875078 | 0 | 0 | 0 | 0 | 0 |
| 3 | Assam | 7288 | 6960 | 4332 | 12921 | 26537 | 1662 | 0 | 0 | 0 | 0 | 0 |
| 4 | Bihar | 275484 | 287830 | 163425 | 210028 | 279402 | 275021 | 0 | 0 | 4311 | 554 | 1002 |
| 5 | Chandigarh | 3468 | 2235 | 3148 | 3028 | 1537 | 1575 | 1025 | 935 | 1557 | 1691 | 1410 |
| 6 | Chhattisgarh | 1110163 | 1327944 | 1014195 | 1571414 | 1838593 | 2020129 | 0 | 0 | 0 | 0 | 0 |
| 7 | Delhi | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| 8 | Gujarat | 335 | 1316 | 462 | 4370 | 5115 | 22167 | 14 | 1700 | 20768 | 922 | 18824 |
| 9 | Haryana | 212351 | 556654 | 681984 | 830792 | 1891622 | 549466 | 472313 | 690448 | 883783 | 902937 | 780962 |
| 10 | HP | 0 | 0 | 0 | 0 | 0 | 0 | 127 | 167 | 318 | 335 | 1061 |
| 11 | Jharkhand | 53945 | 39480 | 42346 | 34595 | 53305 | 27233 | 0 | 0 | 0 | 0 | 0 |
| 12 | J&K | 2812 | 2693 | 3856 | 3034 | 3143 | 7385 | 0 | 0 | 0 | 0 | 3 |
| 13 | Karnataka | 14587 | 0 | 0 | 25120 | 27123 | 10837 | 0 | 0 | 0 | 0 | 0 |
| 14 | Kerala | 162737 | 125530 | 140777 | 172795 | 220066 | 64120 | 0 | 0 | 0 | 0 | 0 |
| 15 | M.P. | 199984 | 287759 | 278898 | 362089 | 436399 | 587223 | 532907 | 738895 | 958417 | 961338 | 1594383 |
| 16 | Maharashtra | 111503 | 149279 | 116641 | 269148 | 526476 | 184926 | 0 | 0 | 0 | 0 | 0 |
| 17 | Odisha | 1078596 | 1101193 | 798619 | 1010390 | 1161796 | 709983 | 0 | 0 | 0 | 0 | 0 |
| 18 | Puducherry | | | | | 84 | 0 | | | | | |
| 19 | Punjab | 1206216 | 940560 | 1142621 | 1143713 | 1125238 | 1489986 | 834655 | 843446 | 897905 | 830528 | 1049982 |
| 20 | Rajasthan | 0 | 0 | 0 | 0 | 0 | 0 | 38942 | 110338 | 123939 | 102031 | 219873 |
| 21 | Tamilnadu | 850640 | 73367 | 413076 | 498097 | 585241 | 125415 | 0 | 0 | 0 | 0 | 0 |
| 22 | U.P. | 433556 | 435320 | 492913 | 684013 | 706549 | 947619 | 166073 | 800646 | 1070044 | 749858 | 663810 |
| 23 | Uttrakhand | 51772 | 79470 | 7618 | 62564 | 83910 | 75172 | 710 | 654 | 15987 | 6886 | 4656 |
| 24 | WB | 721273 | 634696 | 350181 | 733357 | 805186 | 233876 | 0 | 0 | 0 | 0 | 0 |
| 25 | Tripura | 0 | 0 | 0 | 5506 | 13613 | | 0 | 0 | 0 | 0 | 0 |
| | Total | 7308416 | 7685168 | 7230859 | 9693641 | 12459354 | 8571640 | 2046766 | 3187229 | 3977029 | 3557080 | 4335972 |

*KMS 2020-21 are under progress. Data is available from KMS 2015-16 and RMS 2016-17 onwards.

Cost*, Minimum Support Price (MSP) and Return

(Rs per quintal)

| Commodity | 2020-21 | | |
|---------------------------|---------|-------|--------------------|
| | Cost* | MSP | % Return over Cost |
| KHARIF CROPS | | | |
| PADDY(Common) | 1245 | 1868 | 50 |
| (Grade A) ^ | | 1888 | |
| JOWAR (Hybrid) | 1746 | 2620 | 50 |
| (Maldandi) ^ | | 2640 | |
| BAJRA | 1175 | 2150 | 83 |
| RAGI | 2194 | 3295 | 50 |
| MAIZE | 1213 | 1850 | 53 |
| ARHAR(Tur) | 3796 | 6000 | 58 |
| MOONG | 4797 | 7196 | 50 |
| URAD | 3660 | 6000 | 64 |
| COTTON (Medium Staple) | 3676 | 5515 | 50 |
| (Long Staple) ^ | | 5825 | |
| GROUNDNUT | 3515 | 5275 | 50 |
| SUNFLOWER SEED | 3921 | 5885 | 50 |
| SOYABEAN(Yellow) | 2587 | 3880 | 50 |
| SESAMUM | 4570 | 6855 | 50 |
| NIGERSEED | 4462 | 6695 | 50 |
| <u>RABI CROPS</u> | | | |
| WHEAT | 960 | 1975 | 106 |
| BARLEY | 971 | 1600 | 65 |
| GRAM | 2866 | 5100 | 78 |
| MASUR (LENTIL) | 2864 | 5100 | 78 |
| RAPESEED and MUSTARD | 2415 | 4650 | 93 |
| SAFFLOWER | 3551 | 5327 | 50 |
| TORIA ^ | | 4650 | |
| <u>OTHER CROPS</u> | | | |
| COPRA (Milling) | 6639 | 9960 | 50 |
| (Ball)^ | | 10300 | |
| DE-HUSKED COCONUT^ | | 2700 | |
| JUTE | 2709 | 4225 | 56 |

**Includes all paid out costs such as those incurred on account of hired human labour, bullock labour/machine labour, rent paid for leased in land, expenses incurred on use of material inputs like seeds, fertilizers, manures, irrigation charges, depreciation on implements and farm buildings, interest on working capital, diesel/electricity for operation of pump sets etc, miscellaneous expenses & imputed value of family labour.*

^ Cost is not separately compiled for Paddy (Grade A), Jowar (Maldandi), Cotton (long staple) Toria, Copra (ball) and De-Husked Coconut.

AGRICULTURE MARKETING REFORMS-CHRONOLOGY

- 1) An Expert Committee was appointed on 19th December, 2000 under the Chairmanship of Shri Shankarlal Guru to review and recommend measures to make agriculture marketing system more efficient and competitive.
- 2) The Committee submitted its report to Agriculture Minister Shri Nitish Kumar on 29th June, 2001 and suggested various Legislative Reforms as well as the re-orientation of the policies and programmes for development and strengthening of agricultural marketing in the country.
- 3) To examine recommendations of the Expert Committee and to suggest measures to implement them, an "Inter-Ministerial Task Force was constituted on 04.07.2001 under the Chairmanship of Shri R.C.A Jain, Additional Secretary, DAC&FW, with representatives of various Ministries/Departments i.e; Consumer Affairs, Legal Affairs, Animal Husbandry & Dairying, Food & PD, Food Processing Industries, Planning Commission, Finance & Commerce.
- 4) The Inter Ministerial Task Force submitted its report on 28th June, 2002 to the Union Agriculture Minister, Sh. Ajit Singh outlining several measures for strengthening agricultural marketing system in the country.
- 5) Govt. of India formulated a Model APMC Act/Rules on agricultural marketing in consultation with the State Governments and circulated the same to the States/UTs for their adoption during 2003 "The State Agricultural Produce Marketing (Development & Regulation) Act, 2003" (Hon'ble Shri Rajnath Singh, Union Agriculture Minister) and subsequently Models APMC Rules 2007 (Hon'ble Shri Sharad Pawar).
- 6) Department has since been engaging with the States for nearly two decades to implement reforms in the sector based on Model Act/ Rules. As part of the engagement, several letters were written at Minister's level and official level to all States and stake holders consultations were held on regular basis. In the Year 2010, the then Agriculture Minister wrote to All Chief Ministers.
- 7) National Commission on Agriculture (Chairman: Shri M.S. Swaminathan) submitted its report in 2006 and recommended promotion of Unified National Market.
- 8) **Constitution of Committee of State Ministers in-charge of Agricultural Marketing on Marketing Reforms :**
 - i. To persuade States/UTs to implement the reforms in agricultural marketing and to suggest further market reforms, Minister for Agriculture and Cooperation (Shri Sharad Pawar) constituted an Empowered Committee under the Chairmanship of Shri Harshwardhan Patil, (Agriculture Minister, Government of Maharashtra of Congress Government) and 10 State Ministers, in-charge of Agriculture Marketing on 2nd March 2010.
 - ii. Extensive consultations with various stake holders and member-States and farmers were carried out by Patil Committee.
 - iii. The Committee in its report in 2013, suggested simplification of procedure of contract farming, investment in development of post-harvest infrastructures, barrier free national markets, waiving off of market fee on fruits and vegetables etc.
- 9) **Formulation of Model Act "The---- State/ Union Territory Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017"**
 - (i) On States' persistent request for some model template, a Committee under Chairmanship of Dr. Ashok Dalwai, Additional Secretary, was constituted to formulate such Model Act., with members from States of Odisha, Bihar, Rajasthan, Telangana and Uttar Pradesh.

- (ii) The Committee after extensive consultation, recommended adoption of “The Model APLM Act, 2017 in April, 2017 with the approval of Hon’ble Shri Radha Mohan Singh, Minister of Agriculture & Farmers Welfare.
- (iii) In order to protect the interests of producers and sponsors of Contract Farming, again Dalwai Committee was set up which had representation from states of Punjab, Maharashtra, Odisha, Karnataka, Madhya Pradesh. The Committee formulated and recommended **Model Act The---State/UT Agricultural Produce & Livestock Contract Farming and Services (Promotion & Facilitation) Act, 2018** , which was circulated to States/UTs in May 2018 with the approval of Hon’ble Shri Radhamohan Singh, Minister for Agriculture & Farmers’ Welfare.
- 10) Further, despite all efforts and regular engagement with States by Government of India, the reform process by States had been slow. Consequently, Farmers were forced to sell their produce to limited licensed buyers of mandi thus having limited price realisation. There is also a need to promote Export and Processing of surplus produce by attracting private investment for the benefit of farmers.
- 11) In view of above reasons, the Union Cabinet after consulting States on the Ordinances (on 21 May 2020) approved promulgation of Ordinances, which were promulgated on 5th June 2020 as follows:
1. “The Farmers’ Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020”; and
 2. “The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020”.
- 12) After promulgation of both Ordinances, Government of India again took extensive steps to sensitize, farming communities, FPOs and Cooperatives etc. to raise awareness about advantages and explain direct benefits of Ordinances to farmers.
- 13) In pursuance of the provisions of the “The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020”, the “Guidelines for Farming Agreement” were uploaded on the website of the Department on 06.07.2020.
- 14) Subsequently the Rules for “the Farmers’ Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020” & “The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Ordinance, 2020” had been published on 20th July, 2020 in the Gazette of India.
- 15) Thereafter, Lok Sabha (Lower house) had passed both the bills on 17th September, 2020 and Rajya Sabha (Upper House) on 20th September, 2020 to bring positive and transformative changes in the lives of Indian Farmers and on 24th September, 2020.
- 16) “The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020” and “The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Act, 2020” were notified on 27th September, 2020 in the Gazette of India. And then Rules were notified on 20th / 21st October 2020.

State-wise and year-wise details of Farmers suicide, for the year 2015-2019

| | State/UT | 2015 | | 2016 | | 2017 | | 2018 | | 2019 | |
|----|--------------------------|----------------|-------------|----------------|-------------|----------------|-------------|----------------|-------------|----------------|-------------|
| | | Farm Labourers | Farmers | Farm Labourers | Farmers | Farm Labourers | Farmers | Farm Labourers | Farmers | Farm Labourers | Farmers |
| 1 | ANDHRA PRADESH | 400 | 516 | 565 | 239 | 400 | 516 | 565 | 239 | 401 | 628 |
| 2 | ARUNACHAL PRADESH | 3 | 7 | 0 | 6 | 3 | 7 | 0 | 6 | 1 | 0 |
| 3 | ASSAM | 54 | 84 | 64 | 6 | 54 | 84 | 64 | 6 | 81 | 26 |
| 4 | BIHAR | 7 | 0 | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 0 |
| 5 | CHHATTISGARH | 100 | 854 | 97 | 585 | 100 | 854 | 97 | 585 | 266 | 233 |
| 6 | GOA | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 0 | 1 | 0 |
| 7 | GUJARAT | 244 | 57 | 378 | 30 | 244 | 57 | 378 | 30 | 115 | 3 |
| 8 | HARYANA | 134 | 28 | 250 | 0 | 134 | 28 | 250 | 0 | 219 | 0 |
| 9 | HIMACHAL PRADESH | 46 | 0 | 14 | 0 | 46 | 0 | 14 | 0 | 4 | 12 |
| 10 | JAMMU & KASHMIR | 21 | 0 | 21 | 0 | 21 | 0 | 21 | 0 | 31 | 0 |
| 11 | JHARKHAND | 21 | 0 | 0 | 3 | 21 | 0 | 0 | 3 | 55 | 0 |
| 12 | KARNATAKA | 372 | 1197 | 867 | 1212 | 372 | 1197 | 867 | 1212 | 661 | 1331 |
| 13 | KERALA | 207 | 3 | 298 | 23 | 207 | 3 | 298 | 23 | 128 | 22 |
| 14 | MADHYA PRADESH | 709 | 581 | 722 | 599 | 709 | 581 | 722 | 599 | 399 | 142 |
| 15 | MAHARASHTRA | 1261 | 3030 | 1111 | 2550 | 1261 | 3030 | 1111 | 2550 | 1247 | 2680 |
| 16 | MANIPUR | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 0 |
| 17 | MEGHALAYA | 1 | 2 | 3 | 2 | 1 | 2 | 3 | 2 | 1 | 0 |
| 18 | MIZORAM | 1 | 0 | 7 | 0 | 1 | 0 | 7 | 0 | 4 | 22 |
| 19 | NAGALAND | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 20 | ODISHA | 27 | 23 | 101 | 20 | 27 | 23 | 101 | 20 | 0 | 0 |
| 21 | PUNJAB | 24 | 100 | 48 | 232 | 24 | 100 | 48 | 232 | 63 | 239 |
| 22 | RAJASTHAN | 73 | 3 | 39 | 4 | 73 | 3 | 39 | 4 | 24 | 2 |
| 23 | SIKKIM | 3 | 15 | 2 | 12 | 3 | 15 | 2 | 12 | 2 | 0 |
| 24 | TAMIL NADU | 604 | 2 | 345 | 36 | 604 | 2 | 345 | 36 | 421 | 6 |
| 25 | TELANGANA | 42 | 1358 | 13 | 632 | 42 | 1358 | 13 | 632 | 8 | 491 |
| 26 | TRIPURA | 48 | 1 | 18 | 4 | 48 | 1 | 18 | 4 | 38 | 0 |
| 27 | UTTAR PRADESH | 179 | 145 | 115 | 69 | 179 | 145 | 115 | 69 | 153 | 108 |
| 28 | UTTARAKHAND | 2 | 0 | 3 | 0 | 2 | 0 | 3 | 0 | 0 | 0 |
| 29 | WEST BENGAL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 30 | A & N ISLANDS | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 3 | 0 | 5 |
| 31 | CHANDIGARH | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | D & N HAVELI | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 33 | DAMAN & DIU | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 34 | DELHI (UT) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 35 | LAKSHADWEEP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 36 | PUDUCHERRY | 12 | 0 | 27 | 2 | 12 | 0 | 27 | 2 | 0 | 0 |
| | TOTAL (ALL INDIA) | 4595 | 8007 | 5109 | 6270 | 4595 | 8007 | 5109 | 6270 | 4324 | 5957 |

Source : Report on 'Accidental Deaths & Suicides in India' for relevant years, National Crime Records Bureau.
